

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

ORDER

In pursuance to order no. 229-241/DHC/ Mgt. & Coordt Cell/ (Subordinate Courts Complex) dated 20.10.2020, received from The Registrar General high Court of Delhi, New Delhi, it is hereby directed that Bail & Filing Branch, RADC, New Delhi shall also look after the work of Lodgement of Caveats w.e.f. 02.11.2020.

Sd/-

(SUJATA KOHLI)

Principal District & Sessions Judge – cum-
Spl. Judge (PC Act), CBI, RADC, New Delhi

No E-18964-19030/DJ/Admn/Lockdown/RADC/2020

Dated, Delhi the 22.10.2020

Copy forwarded for information and necessary action to :

1. The Registrar General, High Court of Delhi, New Delhi for information.
2. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi
3. All the Judicial Officer, RADC, New Delhi
4. All the Branch Incharge, RADC, New Delhi
5. The Bar Association, RADC, New Delhi
6. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
7. Notice board, RADC, New Delhi.
8. The PS to the undersigned.

Sd/-

Principal District & Sessions Judge – cum
Spl. Judge (PC Act), CBI, RADC, New Delhi